

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 25th October, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Ms. Sumiti Yadava, Adv.

Counsel for the Respondent(s): Mr. Ashish Tiwari, Adv.
Ms. Soumi Guha, Adv,

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on 31.10.2013.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt